

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA. 350/1389/2015

Date of Order: 11.05.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Krishnendu Battacharya, Accountant, working as  
South Hoogly, Divisional Office, Residing at 5  
Gurudas Bhattacharjee Lane, P.O.- Chatra, Dist-  
Hoogly, Pin- 712204.

.....Applicant.

-versus-

1. Union of India, service through the Secretary,  
Ministry of Tele Communication, Department  
Of Post, Dak Bhawan, New Delhi- 110001.
2. Director General, Dak Bhawan, New Delhi-  
110001
3. The Senior Superintendent of Post, South Hoogly  
Division, Serampore, Hoogly – 712201.
4. Assistant Director of Postal Services-I, office of Post  
Master General (SB region) Yogayog Bhawan, Kolkata-  
700012.
5. Chief Post Master General, Yogayog Bhawan, Kolkata-  
700012.
6. Post Master General, Yogayog Bhawan, South Bengal  
Region, Kolkata-12.
7. Senior Postmaster Serampore, H.O. Pin- 712201.
8. Director of Postal Services, South Bengal Region,  
Kolkata- 700012.

.....Respondents.

For the Applicant : Mr. S. Mukherjee, Counsel  
For the Respondents : Mr. P. Mukherjee, Proxy Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Ld. counsel for applicant submits that the applicant had already joined in the transferred place of posting. Therefore, the OA has become infructuous.

2. Accordingly, OA is disposed of as being infructuous.

(Dr. Nandita Chatterjee)  
Banerjee)  
Member (A)

(Bidisha  
Member (J)

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